

No. A-12024/2/2026-Estt
National Human Rights Commission

Manav Adhikar Bhawan,
"C" Block, GPO Complex,
INA, New Delhi – 110 023

Dated, the 8th May, 2026

Advertisement No. 06/2026


Empanelment of Young Professionals as 'Junior Research Consultants' in the National Human Rights Commission on a contractual basis

The National Human Rights Commission (NHRC) invites applications from eligible Young Professionals who have sound knowledge and aptitude for research and practical experience in dealing with human rights issues for empanelment as 'Junior Research Consultants' on a contractual basis.

2. The engagement shall be governed by the terms and conditions prescribed in the procedure and guidelines for engagement as 'Junior Research Consultant' on a contractual basis in the Commission, issued vide O.M. No.A-12024/1/2023-Estt./8438-8448 dated 06/11/2023. Interested candidates are advised to refer to the detailed guidelines available on the Commission's official website, www.nhrc.nic.in (https://nhrc.nic.in/assets/uploads/vacancies_results/Procedure_Guidelines_engagement_JRCRecruitment_Nov2023.pdf).

3. Eligible candidates may apply online through the link <https://hrcnet.nic.in/job/candidate/Register.aspx> by 9th June 2026. Applications received after the due date or through any other mode will not be entertained.

4. As per the existing guidelines, the essential qualification is LLB or Post Graduate in Social Science, such as Political Science, Sociology, International relations, Social work, human rights, Developmental Communications, etc., from any recognised University with minimum 60% marks. In the event of receipt of a large number of applications, the Commission reserves the right to restrict consideration of candidature to those candidates who, in addition to fulfilling the minimum eligibility criteria, have secured a higher percentage of marks in the Bachelor's Degree and possess desirable higher qualification and experience.


(Mukesh Kumar)
Under Secretary (Estt)